

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1526
ANSWERED ON:04.03.2015
CENSUS ON SLUMS
Bhamre Dr. Subhash Ramrao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has constituted any committee to conduct census of slum;
- (b) if so, the details thereof;
- (c) whether the said committee has submitted its report;
- (d) if so, the details of the recommendations of committee including the estimated slum population in the country, State-wise/UT-wise; and
- (e) the action taken/proposed to be taken by Government to improve the living conditions of slum dwellers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

- (a) & (b): No, Madam. However, the Ministry of Housing and Urban Poverty Alleviation had set up a Committee to look into various aspects of Slum Statistics/Census and issues regarding the conduct of Slum Census 2011. The Committee was to, inter-alia, develop State-wise and All India urban Slum population estimates based on Census 2001.
- (c) & (d): The Committee submitted its Report in August, 2010. The Summary of Recommendations of the Committee is at Annexure-I. The Committee estimated slum population in the entire country for 2011 at 93.05 million. State-wise/UT-wise details are at Annexure-II. However, as per Census 2011 Slum population in the country is 65.5 million.
- (e): 'Slum' is a State subject and it is the responsibility of the State Governments / ULBs to frame policies to improve the conditions of the Slum Dwellers. Ministry of Housing and Urban Poverty Alleviation through its schemes extends assistance to the State Governments.